NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 16.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP(IB) No.20/BB/ 2018	-	For hearing	Rule 4 of I&B	M/s Bennett Property Holdings Company Limited Vs BCIL Realty Pvt	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO	SIGNATURE	
	Dhamendra Chalur 9844464413	Friancial	Credibór	Ahlhahr_
2	B.J. Vank dien 9448053465	fainil	Rebolw	2 Reco

Counsel for petitioner is present. Counsel for corporate debtor is present. M/s. Reach Law, Advocates, have filed vakalat for corporate debtor.

For filing objections, list it on 07.03.2018.

MEMBER (T)

MEMBER (J)